

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 60/NCLT/AHM/2017 (New)
With Gujarat High Court CP no. 485 and CA No. 464/2016


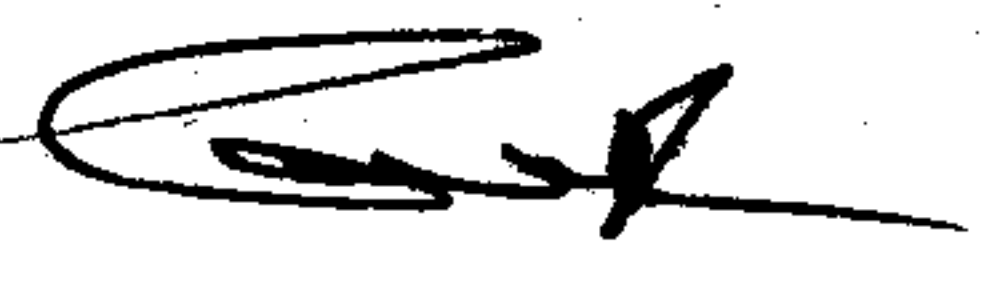
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: M B Stone Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.				
3.	Lalit M. Patel, Advocate		Noticee Objector	

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for Kotak Mahindra Bank Ltd. (Objector).

Affidavit of Kotak Mahindra Bank Ltd.(Creditor) filed objection for the Scheme.

Copy of Affidavit given to the Petitioner Counsel.

Petitioner shall state the total value of Creditors both Secured and Unsecured separately and the Percentage of Outstanding Debt Value of the Kotak Mahindra Bank Ltd. along with CA Certificate, to consider the objection of the above said Creditor.

List the Matter on 30.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.